### GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

# LOK SABHA UNSTARRED QUESTION NO. 647 TO BE ANSWERED ON 16<sup>th</sup> SEPTEMBER, 2020

#### INDO-CHINA TRADE

#### 647. SHRI MANOJ KOTAK:

Will the Minister of COMMERCE & INDUSTRY (वाणिज्य एवं उद्योग मंत्री ) be pleased to state:

- (a) whether the Government has assessed the effect of COVID-19 and Ladakh issue on Indo-China trade and commerce:
- (b) if so, the details thereof and the precautionary measures being taken by the Government in this regard;
- (c) whether the decision of the Government to restrict/limit trade and commerce with China has affected the Indian industries; and
- (d) if so, the details thereof?

#### **ANSWER**

## वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल ) THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL)

(a) to (d): The details of the imports and exports between India and China during 2017-18, 2018-19, 2019-20 and April-June 2020 are given as below:-

#### Value in US\$ Billion

Year	2016-17	2017-2018	2018-2019	2019-2020	April- June 2019	April- June 2020
<b>EXPORT</b>	10.17	13.33	16.75	16.61	4.16	5.53
IMPORT	61.28	76.38	70.31	65.26	17.26	11.01
TOTAL	71.45	89.71	87.07	81.87	21.42	16.55
TRADE						
Trade	-51.11	-63.04	-53.56	-48.64	-13.10	-5.48
Deficit						

**Source: DGCIS** 

Government has consistently taken steps to balance our trade with China by increasing our exports to China and to reducing our dependence on imports from China.

All goods imported into India are subject to domestic laws, rules, orders, regulations, technical specifications, environment and safety norms that are notified from time to time. The Government has taken appropriate action by way of tariff and non-tariff measures to regulate import of goods to protect human, animal and plant health and uphold other national interests. Appropriate use of trade remedies by way of safeguard, countervailing and anti-dumping duties have been used to protect our industry from unfair trade practices adopted by trading partners. Government has made certain changes in the FDI policy and public procurement policy to safeguard the national interest. To support and expand domestic capacities, Government has implemented policies to promote domestic manufacturing through ease of doing business in line with the vision of Atmanirbhar Bharat.

The full impact of these promotional measures on the industry will be discernible as the global economy recovers.

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